N O T I C E

IT IS HEREBY NOTIFIED for the information of the learned members of the Bar and parties appearing in person that during ensuing Christmas Vacation 2025 commencing from Thursday, the 25th December 2025 to Friday, the 2nd January 2026 (both days inclusive with suffix holidays i.e. Saturday, the 3rd January 2026 & Sunday, the 4th January 2026) the following arrangement has been made to transact judicial work, at Principal Seat at Bombay.

BOMBAY
1st Part
(From 25.12.2025 To 30.12.2025)

From 25.12.2025 To 30.12.2025
ORIGINAL SIDE/APPELLATE SIDE

WILL BE PRESIDED OVER BY :-

Sr. No.	Name of the Hon'ble Judges	Court Sitting Dates	Court Room No.
1	**THE HON'BLE SHRI JUSTICE ASHWIN D. BHOBE** will take up the matters pertaining to **Division Bench** (as per Chapter I, Rule 5 of the Bombay High Court, Appellate Side Rules, 1960) and (as per Chapter II, Rule 31 A of the Bombay High Court, Original Side Rules, 1980)	26.12.2025, 29.12.2025 and 30.12.2025	6

From 25.12.2025 To 27.12.2025

SINGLE BENCH (O.S.)/(A.S.) - (CIVIL)

WILL BE PRESIDED OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No.
2	**THE HON'BLE SHRI JUSTICE ADVAIT M. SETHNA**	26.12.2025	3

From 28.12.2025 To 30.12.2025

SINGLE BENCH (O.S./A.S.) - (CIVIL)

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No.
3	**THE HON'BLE SHRI JUSTICE ASHWIN D. BHOBE** **Note :** After Division Bench work is over, the Hon'ble Shri Justice ASHWIN D. BHOBE will take up Single Bench (O.S.)/(A.S.)-CIVIL matters, if any.	29.12.2025 and 30.12.2025	6

From 25.12.2025 To 30.12.2025

SINGLE BENCH (CRIMINAL)

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No.
4	**THE HON'BLE SHRI JUSTICE RANJITSINHA R. BHONSALE**	26.12.2025 and 29.12.2025	13

2nd Part

(From 31.12.2025 To 04.01.2026)

From 31.12.2025 To 04.01.2026

ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No.
1	**THE HON'BLE SHRI JUSTICE SANDESH D. PATIL** will take up the matters pertaining to **Division Bench** (as per Chapter I, Rule 5 of the Bombay High Court, Appellate Side Rules, 1960) and (as per Chapter II, Rule 31 A of the Bombay High Court, Original Side Rules, 1980)	31.12.2025 and 02.01.2026	6

From 31.12.2025 To 04.01.2026

SINGLE BENCH (CRIMINAL)

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judges	Court Sitting Dates	Court Room No.
2	**THE HON'BLE SHRI JUSTICE SANDESH D. PATIL** **Note :** After Division Bench work is over, the Hon'ble Shri Justice SANDESH D. PATIL, will take up Single Bench (CRIMINAL) matters, if any.	31.12.2025 and 02.01.2026	6

From 31.12.2025 To 02.01.2026

SINGLE BENCH (O.S./A.S.)-(CIVIL)

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judges	Court Sitting Dates	Court Room No.
3	**THE HON'BLE SHRI JUSTICE SANDESH D. PATIL** **Note :** After Division Bench work is over, the Hon'ble Shri Justice SANDESH D. PATIL, will take up Single Bench (CRIMINAL) matters, if any.	31.12.2025 and 02.01.2026	6

Date : 24th December 2025

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay

NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and parties appearing-in-person that :

The following Court Sheristedars are appointed as Vacation Court Sheristedars during the period mentioned against their names and their Residential address and Telephone numbers are as under :-

Shri Babli D. Vaidya R/o. :- 513, D wing, 5th Floor, Shivshakti SRA Co. Op Housing Society, S. K. Bole Road, Agar Bazar, Dadar, Mumbai – 400 028. **Mobile No. :- 7021675350 / 9773388340.**
Smt. Suvarnlata C. Ambre R/o. :- C-102, 2nd Floor, Sudhanshu Co. Op. Housing Society Ltd., Ramnagar, Tondon Cross Road, Near Prashant Corner, Dombivli (East) – 421201. **Mobile No. :- 9869755950 / 7506538646.**
Shri Deepak S. Dhumal R/o. :- 301, 3rd Floor, Neel Siddhi, Near Tarabai Sankul, Katrap, Badlapur (E), Dist. Thane – 421 503. **Mobile No. :- 9422668065**
Shri Sunil Shinde R/o. :- B-7/6, Government Colony, Kherwadi, Near Hanuman Temple, Bandra (E), Mumbai – 400 051. **Mobile No. :- 9920998107**
Smt. Rasika R. Ghadigaonkar R/o. :- Nagari Niwara Parishad, Plot No. 5-1, 12B/15, Krutika Society, Goregaon (E), Mumbai – 400 065. **Mobile No. :- 9653355303**
Smt. Reshma Takle R/o. :- 202, Pitrusmruti, Vikram Nagar, Kalwa (W), Thane. **Mobile No. :- 8779208619**

2/-

Name of Court Sheristedar	Name of the Hon'ble Judges	Period
	1st Part	
Smt. Suvarnlata C. Ambre	The Hon'ble Shri Justice Ashwin D. Bhobe (Original Side/Appellate Side)	25/12/2025 to 30/12/2025
Shri Deepak S. Dhumal	The Hon'ble Shri Justice Advait M. Sethna (Original Side/Appellate Side) (Civil).	25/12/2025 to 27/12/2025
Smt. Suvarnlata C. Ambre	The Hon'ble Shri Justice Ashwin D. Bhobe (Original Side/Appellate Side) (Civil).	28/12/2025 to 30/12/2025
Shri Sunil Shinde	The Hon'ble Shri Justice Ranjitsinha R. Bhonsale (Criminal)	25/12/2025 to 29/12/2025
Smt. Rasika R. Ghadigaonkar		30/12/2025
	2nd Part	
Smt. Suvarnlata C. Ambre	The Hon'ble Shri Justice Sandesh D. Patil (Original Side/Appellate Side)	31/12/2025 to 04/01/2026
	The Hon'ble Shri Justice Sandesh D. Patil (Criminal)	
	The Hon'ble Shri Justice Sandesh D. Patil (Original Side/Appellate Side) (Civil).	31/12/2025 to 02/01/2026
Smt. Reshma Takle	The Hon'ble Ms. Justice Aarti A. Sathe (Original Side/Appellate Side) (Civil).	03/01/2026 and 04/01/2026

Shri Babli D. Vaidya	The Hon'ble Shri Justice Ravindra V. Ghuge	25/12/2025 to 04/01/2026

High Court, Appellate Side }
}
}
Bombay, 24th December, 2025 }

Sd/-
(S. R. Agrawal)
Registrar (Judicial-II)

NOTICE

IT IS HEREBY NOTIFIED for the information of Learned Advocates and parties appearing-in-person that :

The following officers will be attend the urgent matters (Original Side) before the Hon'ble Vacation Judge during the ensuing Christmas Vacation, commencing from Thursday , the 25th December, 2025 to Friday, the 2nd January, 2026 (both days inclusive with suffix holidays i.e. Saturday, the 3rd January, 2026 & Sunday , the 4th January, 2026)

1st Part
From 25-12-2025 to 30-12-2025

1. **Name : Ms. Malini Bhalerao**

Add : 18, Maa Laxmi Bldg No.3,
Hanuman Nagar, Katemanivali,
Kalyan (E) – 421306

Mobile : 9821252002

[Will attend Single bench presided over by The Hon'ble Shri Justice Advait M. Sethna from 25-12-2025 to 27-12-2025]

1. Name : Ms. Snehal Nagotkar
Add. : B-191/B, Govt, Colony,
Bandra East, Mumbai – 4000 51
Mobile : 9870798635

2. Name : Mr. Vilas Pawar
Add : B-8, Gagan Mahal, Sir Pochkhanwala Road,
Near ACB Office, Worli, Mumbai – 400 030
Mobile : 9158249515

[Will attend bench presided over by The Hon'ble Shri Justice Ashwin D. Bhobe from 25-12-2025 to 30-12-2025 as per Chapter II, Rule 31A of the Bombay High Court Original side Rules, 1980]

1. Name : Ms. Snehal Nagotkar

Add. **:** B-191/B, Govt, Colony,
Bandra East, Mumbai – 4000 51

Mobile **:** 9870798635

2 . **Name : Mr. Farukh shaikh**

Add : B-6, Gagan Mahal, Sir Pochkhanwala Road,
Near ACB Office, Worli,
Mumbai – 4000 30

Mobile : 9834177002

[Will attend single bench presided over by The Hon'ble Shri Justice Ashwin D. Bhobe from 28-12-2025 to 30-12-2025]

2nd Part

From 31-12-2025 to 04-01-2026

1. Name : Mr. Vilas Pawar

Add : B-8, Gagan Mahal, Sir Pochkhanwala Road,
Near ACB Office, Worli, Mumbai – 400 030

Mobile : 9158249515

[Will attend Single bench presided over by The Hon'ble Shri Justice Sandesh D. Patil from 31-12-2025 to 02-01-2026]

From 31-12-2025 to 04-01-2026

1 . **Name : Mr. Farukh shaikh**
Add : B-6, Gagan Mahal, Sir Pochkhanwala Road,
Near ACB Office, Worli,
Mumbai – 4000 30
Mobile : 9834177002

2 **Name : Mr. Prasenjit V. More**
Add : 11/814, Abhudaya Nagar, Kalachowki,
Mumbai – 4000 33
Mobile : 9987077139

[Will attend also Division bench (as per Chapter II, Rule 31A of the Bombay High Court, Original Side Rules, 1980] from 31-12-2025 to 04-01-2026 and will attend Single bench presided over by The Hon'ble Ms. Justice Aarti A. Sathe from 03-01-2026 to 04-01-2026]

Sd/-
(A. H. Laddhad)
Prothonotary and Senior Master
High court, O.S. Bombay

Date : 24-12-2025